

National Company Law Tribunal

Allahabad Bench

Allahabad

CP No. 115(ND)/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2016.

NAME OF THE COMPANY: Smt. Hema Dhopola

Vs.

M/s Nirvan Hospitals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.				<u>Order dated 19.12.2016</u>
2.				

CP No. 115(ND)/2012 Smt. Hema Dhopola Vs. M/s Nirvan
Hospitals Pvt. Ltd.

Vide Separate Orders the Company Petition is disposed off.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 19.12.2016